


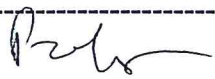
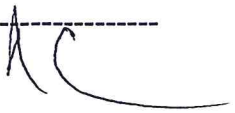
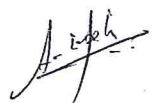
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284A/ (IB)/2017  
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
			
	KRIPA KARAN. A	RESPONDENT	

**ORDER**

Counsel representing both the parties are present. Post the matter alongwith  
TCP/284/IB/2017. Put up on 04.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc